

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2655
ANSWERED ON:10.12.2012
SETTING UP OF RESORTS AROUND TIGER RESERVES
Saroj Shri Tufani

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of tiger reserves in the country and the places where these reserves are situated;
- (b) the distance from tiger reserves from which resorts are allowed to be constructed;
- (c) whether dozens of resorts are operating from the areas adjacent to Corbett, Rajaji and other reserves and at river sides; and
- (d) if so, whether any action has been taken against the resorts constructed illegally?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) There are 41 tiger reserves located in 17 States within the country. The details of tiger reserves are at Annexure-I.
- (b), (c) & (d) Construction of resorts is not allowed inside the core/critical tiger habitat of a tiger reserve. However, as per the "Comprehensive Guidelines for Tiger Conservation and Tourism" issued by the National Tiger Conservation Authority under section 38O (1)(c) of the Wildlife (Protection) Act, 1972, construction of resorts is allowed outside the core/critical tiger habitat, with due permission / clearance from the competent authority. The State Governments are mandated to take action against illegal construction, if any.